

# HIGH COURT OF CHHATTISGARH, BILASPUR

## Endorsement

No. 1044 /Confdl. /2022  
II-6-2/2015

Bilaspur, dated 05 / 08 /2022

Copy of Order No. F.No. 1320/PS LAW/2394/XXI-B/C.G./2022 dated 04.08.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Nava Raipur, Atal Nagar forwarded to:-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Smt. Sanjaya Ratrey, Civil Judge Class-I & C.J.M., Balrampur at Ramanujanj *for information and compliance. She is directed to take charge at her new place of posting **on or before 16.08.2022** and send her taking over charge report to this Registry at the earliest.*

20. District & Sessions Judge, Balrampur at Ramanujganj for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same **on or before 16.08.2022** under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
21. District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/ Janjgir-Champa / Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
22. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance/D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Deputy Registrar (Confidential/D.E./Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
30. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
31. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
32. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
33. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

05.08.2022

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,**  
**MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002**

//ORDER//

Nava Raipur, dated 04.08.2022

F. No. 1320 <sup>PS LAW</sup> /2394/XXI-B/C.G./2022, The State Government, on recommendation of Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 1035/Confdl./2022/II-6-2/2015/II-2-17/2001 (Pt.IV), Bilaspur, dated 29<sup>th</sup> July, 2022, hereby, withdrawing the services of Smt. Sanjaya Ratrey, Civil Judge Class-I & C.J.M., Balrampur at Ramanujganj from the High Court of Chhattisgarh, appoints her as Registrar, Commercial Court, Raipur, from the date she assumes charge of her office.

आदेश

नवा रायपुर, दिनांक 04.08.2022

क. 1320 <sup>PS LAW</sup> /2394/21-ब/छ.ग./2022, राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर की अनुशंसा एवं ज्ञापन क्रमांक 1035/Confdl./2022/II-6-2/2015/ II-2-17/2001 (Pt.IV), Bilaspur, dated 29<sup>th</sup> July, 2022, के अनुपालन में, श्रीमती संजया रात्रे, व्यवहार न्यायाधीश वर्ग-1 एवं मुख्य न्यायिक मजिस्ट्रेट, बलरामपुर - रामानुजगंज की सेवाएं, छत्तीसगढ़ उच्च न्यायालय से वापस लेते हुए, रजिस्ट्रार, कॉमर्शियल कोर्ट, रायपुर के पद पर उनके पदभार ग्रहण करने के दिनांक से नियुक्त करता है।

By order and in the name of the  
Governor of Chhattisgarh,



(Ram Kumar Tiwari)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Nava Raipur, dated 04.08.2022

Endt.No. 1320 <sup>PS LAW</sup> /2394/XXI-B/2022

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to 1035/Confdl./2022/II-6-2/2015/ II-2-17/2001 (Pt.IV), Bilaspur, dated 29<sup>th</sup> July, 2022,
2. Accountant General, Chhattisgarh, Raipur,
3. Smt. Sanjaya Ratrey, Civil Judge Class-I & C.J.M., Balrampur at Ramanujganj,

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4. Secretary, Finance Department, Government of Chhattisgarh,
5. Secretary, Department of Commerce and Industry, Government of Chhattisgarh,
6. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh,
7. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh,
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nawa Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),  
for information and necessary action.

*MSD 04/08/22*

(Sunil Kumar Nande)  
Additional Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department